

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:343
ANSWERED ON:23.02.2011
CONSTRUCTION OF POST OFFICES
Devappa Anna Shri Shetti Raju Alias

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the State-wise total amount of rent being paid annually for running post offices in the rented accommodation in the country;
- (b) the State-wise including Maharashtra total amount allocated for purchasing land/site for construction of post offices in the country during the last three four years and the current year;
- (c) whether any time limit has been fixed for construction of the proposed buildings of post offices; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

- (a) The state-wise information regarding the total amount of rent paid annually for the years 2008-09 and for 2009-10 (upto January'10) for running Post Offices in the rented accommodation in the country is given in Annexure "A".
- (b) The State-wise (including Maharashtra) details of the total amount allocated for purchasing land/site for construction of Post Offices in the country during the last four years and current year is given in Annexure "B".
- (c) & (d) No, Madam. The construction of the proposed buildings of Post Offices depends upon the availability of funds and external factors such as approval of municipal/electricity authorities, finalization of tender etc.